POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) IN TERMS OF THE SEBI (SUBSTANTIAL ACQUITISION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 TO THE SHAREHOLDERS OF

KANSAL FIBRES LIMITED ("KFL"/"TARGET COMPANY"/"TC")

Registered Office: 281, Industrial Area-A, Ludhiana, Punjab - 141003
Phone No. +91-0161-5095958
Email id: kansalfibersltd@gmail.com, Website:www.kansalfibres.com

Open Offer for Acquisition of 15,34,182 Equity shares (including 2,27,800 partly paid up Equity Shares) representing 26% of the issued and subscribed capital and 27.04% of the Voting Equity Share Capital of KFL, at a price of Re. 1/- (Rupee One Only) per Fully Paid-up Equity Share of Rs. 10/- each and Re. 0.50 paise (Fifty paise Only) per partly paid up Equity Share of Rs. 5/- each("Offer Price") payable in Cash by Acquirer.

This Post Offer Advertisement is being issued by Comfort Securities Limited, (Manager to the Offer), on behalf of M/s. Laxmi Edifice Pvt. Ltd, Acquirer in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement (DPS) with respect to the aforementioned offer was made on 11th December 2013 in Financial Express (English), Jansatta (Hindi) all editions, Rozana Spokeman (Punjabi), Punjab and Apla Mahanagar (Marathi), Mumbai edition.

1. Name of the Target Company : M/s. Kansal Fibres Limited
2. Name of the Acquirer(s) and PAC : M/s. Laxmi Edifice Pvt. Ltd
3. Name of the Manager to the Offer : M/s. Comfort Securities Limited
4. Name of the Registrar to the Offer: : M/s. Purva Sharegistry (India) Limited
5. Offer Details :
   a. Date of Opening of the Offer : 29th January 2014, Wednesday
   b. Date of Closure of the Offer : 11th February 2014, Tuesday
6. Date of Payment of Consideration : 24th February 2014, Monday
7. Details of Acquisition :

<table>
<tr><th>Sr. No.</th><th>Particulars</th><th colspan="4">Proposed in the Offer Document</th><th colspan="4">Actual</th></tr>
<tr><td>7.1</td><td>Offer Price</td><td colspan="4">Re. 1/- per fully paid up Equity share of Rs. 10/- each and 0.50 paise paise per partly paid up share of Rs. 5/- per share</td><td colspan="4">Re. 1/- per fully paid up Equity share of Rs. 10/- each and 0.50 paise per partly paid up share of Rs. 5/- per share</td></tr>
<tr><td>7.2</td><td>Aggregate number of shares tendered</td><td colspan="4">15,34,182</td><td colspan="4">12,900</td></tr>
<tr><td>7.3</td><td>Aggregate number of shares accepted</td><td colspan="4">15,34,182</td><td colspan="4">12,900</td></tr>
<tr><td>7.4</td><td>Size of the Offer (Number of shares multiplied by offer price per share)</td><td colspan="4">15,34,182/-</td><td colspan="4">12,900/-</td></tr>
<tr><td>7.5</td><td>Shareholding of the Acquirers & PACs before Agreements/Public Announcement (No. & %)</td><td colspan="4">Nil</td><td colspan="4">Nil</td></tr>
<tr><td>7.6</td><td>Shares Acquired by way of Agreements
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="4">15,30,200
25.93% & 26.97%</td><td colspan="4">15,30,200
25.93% & 26.97%</td></tr>
<tr><td>7.7</td><td>Shares Acquired by way of Open Offer
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="4">15,34,182
26.00% & 27.04%</td><td colspan="4">12,900
0.218% & 0.227%</td></tr>
<tr><td>7.8</td><td>Shares acquired after Detailed Public Statement
• Number of shares acquired
• Price of the shares acquired
• % of the shares acquired</td><td colspan="4">NA</td><td colspan="4">NA</td></tr>
<tr><td>7.9</td><td>Post offer share holding of Acquirer
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="4">30,64,382
51.93% & 54.01%</td><td colspan="4">15,43,100
26.15% & 27.197%</td></tr>
<tr><td rowspan="2">7.10</td><td rowspan="2">Pre & Post offer shareholding of the Public
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">Pre-Offer</td><td colspan="2">Post-Offer</td><td colspan="2">Pre-Offer</td><td colspan="2">Post-Offer</td></tr>
<tr><td>4080500</td><td>69.15% & 71.93%</td><td>2836318</td><td>48.17% & 49.99%</td><td>4080500</td><td>69.15% & 71.93%</td><td>4357600</td><td>73.85% & 76.81%</td></tr>
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8. The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI i.e www.sebi.gov.in, Delhi Stock Exchange Limited website at www.dseindia.com and BSE Limited website at www.bseindia.com, Ahemdabad Stock exchange Limited website at www.aselindia.com, Ludhiana Stock Exchange Limited website at www.lse.co.in where the shares of the Target Company is listed and at the registered office of the Target Company i.e Kansal Fibres Limited registered office at 281, Industrial Area-A, Ludiana, Punjab-141003.
10. Issued by Manager to the Offer on behalf of M/s. Laxmi Edifice Pvt. Ltd, Acquirer

COMFORT SECURITIES LIMITED
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Contact Person: Ms. Mayuri Thakkar / Mr. Ankur Agrawal.
Email: mayurithakkar@comfortsecurities.co.in, ankur@comfortsecurities.co.in
Website: www.comfortsecurities.co.in

Place: Mumbai **Date : 24.02.2014**